GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)

RAJYA SABHA
UNSTARRED QUESTION NO.03
TO BE ANSWERED ON 2nd February, 2021

CONTRADICTORY PROTOCOLS FOR TREATING COVID-19 SYMPTOMS

3 **SHRI MALLIKARJUN KHARGE:**

Will the Minister of **Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy** be pleased to state:

(a) whether it is a fact that the AYUSH protocol against COVID-19 mentions hypoxia and breathlessness as mild symptoms which could be cured by herbs mixed in water;

(b) if so, the reasons for the Ministry of Health's official protocol listing hypoxia and breathlessness as moderate symptoms not needing immediate medical attention; and

(c) the reason behind this contradiction and why has the same not been corrected by the AYUSH Ministry?

ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJIJU)

(a): Ministry of AYUSH has released **"National Clinical Management Protocol based on Ayurveda and Yoga for management of COVID-19"** which clearly mentions about the clinical parameters of mild COVID 19 positive cases without evidence of breathlessness & hypoxia. In the Annexure-3 of the abovementioned protocol, wherein symptoms along with corresponding formulations are indicated, they are for mild cases. However, before transferring the patients progressed into moderate COVID 19 cases, certain symptomatic minimal care is suggested at the discretion of the physician.

National Clinical Management Protocol based on Ayurveda ad Yoga for management of COvid-19 is a consensual document drafted after collecting opinions of more than 6000 Ayurveda Physician across the country and professionals from National Institutes and Research Organisations. Time tested formulations as empirical evidences have been included based on the experiences of the physicians.

This protocol and its annexure are vetted and approved by the competent authorities including Interdisciplinary Committee for inclusion of Ayurveda and Yoga in the management of COVID-19 and research & development Taskforce on COVID-19; both constituted by the Ministry of AYUSH & Competent Authorities of the Government.

(b) & (c) In view of (a) as mentioned above, (b) & (c) does not arise.